

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 27<sup>th</sup> March, 2024, 10:30 A.M.**

Company Appeal No. 3/CB/2024

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Dreams Multiplex Pvt. Ltd.,- Vs- ROC, Odisha
Under Section	252(3)

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Umesh Ch. Sahoo, Adv.

For Respondent (s)

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**ORDER**

Ld. Counsel, Mr. Umesh Ch. Sahoo appearing for the petitioner and represented that he already e-filed the petition for amendment and requested time for filing of hardcopy in the Registry. List the matter by 17.04.2024.



**Kaushalendra Kumar Singh**  
**Member (Technical)**



**P. Mohan Raj**  
**Member (Judicial)**